GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †3956

ANSWERED ON 12.12.2019

DAMANGANGA-PINJAL RIVER LINKING PROJECT

†3956. DR. BHARATI PRAVIN PAWAR

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the extent to which progress has been made in the Damanganga-Pinjal river linking project;
- (b) whether the work of DPR has been completed in this regard;
- (c) if so, the details thereof; and
- (d) the details of other work proposed to be carried out after DPR to benefit the people?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

(a) to (d) The Detailed Project Report (DPR) of Damanganga-Pinjal link project was completed by National Water Development Agency (NWDA) in March, 2014 and sent to Governments of Maharashtra and Gujarat. The Advisory Committee of Ministry of Water Resources, River Development & Ganga Rejuvenation (now Ministry of Jal Shakti) in its meeting held on 08.07.2016 has accorded technoeconomic clearance to the project. Implementation of river link projects involves various steps like obtaining forest clearance from Ministry of Environment, Forest and Climate Change for diversion of forest land, clearance for Rehabilitation and Resettlement of tribal population from Ministry of Tribal Affairs, etc.

The draft MoU for implementation of the project has also been sent to Governments of Maharashtra and Gujarat for concurrence.
